

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 327 OF 2018 &
IA NO. 1342 OF 2018 & IA NO. 1258 OF 2019**

Dated : 14th August, 2019

In the matter of:

M.P. Power Management Company Ltd.	...	Appellant(s)
Versus		
Madhya Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **25.09.2019.**

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Court Master